

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 322 OF 2016 &
IA NOS. 671 & 672 OF 2016**

AND

**APPEAL NO. 333 OF 2016 &
IA NO. 711 OF 2016**

Dated: 1st November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 322 OF 2016 &
IA NOS. 671 & 672 OF 2016**

In the matter of:

M/s Ultratech Cement Ltd.

... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : -

**APPEAL NO. 333 OF 2016 &
IA NO. 711 OF 2016**

In the matter of:

JSW Steel Ltd.

... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : -

ORDER

IA No. 672 of 2016 (for exemption from filing certified copy of the impugned order) is allowed.

It is represented that pleadings are complete.

List these matters for hearing on **29.01.2018.**

(I. J. Kapoor)
Technical Member

ts/tpd

(Justice Ranjana P. Desai)
Chairperson